

which 5300 are in the employ of the River Steam Navigation Company and the remainder are in the other private-sector companies. That is the authentic figure which is given to me.

श्री हुकम खन्व कछशय : भारत विरोधी कार्रवाइयां करते हुए पाए गए या नहीं इसका जवाब नहीं आया है ।

श्री राज बहादुर : भारत विरोधी कार्रवाई की कोई ऐसी घटनाएँ तो हमारे नोटिस में नहीं आईं । इधर जब लड़ाई शुरू हुई तो पाकिस्तानियों को बंगाल में इंटर्न कर दिया गया था ।

Shri A. P. Sharma: In view of the fact that most of the employees in the steamer services are Pakistani nationals, what specific programme has the Government got for the recruitment and training of Indian nationals and how long will it take to complete the programme?

Shri Raj Bahadur: I have already answered this.

Mr. Speaker: Only the second part remains to be answered. The Member wants to know as to how long it will take to complete the programme.

Shri Raj Bahadur: If need be, we can have the replacements in six months' time.

Shrimati Renuka Ray: Since the Railways were able to dismiss the Pakistani nationals, is it not possible for the Transport Minister to take this step?

Shri Raj Bahadur: We have also removed them in the Calcutta region. But the main question at the present moment is that the services are not running according to full schedule. In fact, the employees that we have got there are surplus to our requirements.

Dr. L. M. Singhvi: Since the hon. Minister has made a reassuring claim that much water has flowed down the

Brahmaputra since 1962, I should like to know the precise nature of improvement in the proportion of Indian nationals employed as crew between 1962 and 1965. I would like to know whether there is a large proportion of Indian nationals employed as crew and whether the claim made by the hon. Minister is justified in terms of statistic.

Shri Raj Bahadur: I think the question to which I gave that reply was in a different context. So far as the question of numbers is concerned, I shall require notice.

Shri Buta Singh: I want to know the reason why the Government of India does not think it suitable to handover the service to the Indian Navy.

Shri Raj Bahadur: I do not know whether the Indian Navy would like to go to Bhahmaputra.

Crop Insurance Scheme

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- *243. **Shri Linga Reddy:**
Shrimati Tarakeshwari Saha:
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri Basumatari:
Shri P. K. Deo:
Shri Solanki:
Shri Kapur Singh:
Shrimati Malmoona Sultan:
Shri Yashpal Singh:
Dr. Ranen Sen:
Shri Dinen Bhattacharya:
Shri Heda:
Shri Balakrishnan:
Dr. Sarojini Mahishi:
Shri Sidheshwar Prasad:
Shri M. Malachami:
Shri Jashvant Mehta:
Shri Vishwa Nath Pandey:
Shri R. Barua:
Shri A. N. Vidyalankar:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether statutory National Crop Insurance Scheme has been finalised by Government; and

(b) if so, the main features thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) The Central Government have decided only to undertake legislation to enable desirable States to introduce a Crop Insurance Scheme.

(b) Does not arise.

Shri Linga Reddy: For how long has the scheme of National Crop Insurance been under contemplation of the Government?

Shri Shah Nawaz Khan: It has been under the contemplation of the Government since a very long time.

Shri Linga Reddy: Is it true that the Government have decided to put it in force in the Third Plan?

Shri Shah Nawaz Khan: We have every intention of putting it in force during the Third Plan. In fact, the summary has been prepared and it is before the Cabinet now.

Shri P. R. Chakraverti: The Government will start the scheme in the Punjab initially. May I know what are the eventual uncertainties which are proposed to be covered by this scheme?

Shri Shah Nawaz Khan: The intention is to take it up first in the Punjab, but before we do so, the necessary legislation will have to be enacted by this House.

Shri P. C. Borooah: To which sector will the work of crop insurance be assigned—public or private sector or co-operatives?

Shri Shah Nawaz Khan: This will be under Government.

Mr. Speaker: The Member cannot put the question directly to the Minister. He should address me.

Shri P. C. Borooah: To which sector is this work going to be assigned?

Shri Shah Nawaz Khan: It will be assigned to the public sector.

Shri Buta Singh: May I know whether the Punjab Government has made a number of representations to the Central Government to start this scheme in the Punjab and, if so, may I know the reasons why this scheme has been kept in abeyance?

Shri Shah Nawaz Khan: As I explained just now, the enabling legislation has to be passed by this House. As soon as this is done, the Punjab Government will go ahead.

श्री हुकम चन्द कछवाय : मैं जानना चाहता हूँ कि इस फसल बीमा योजना के सम्बन्ध में भिन्न भिन्न राज्यों की क्या क्या प्रतिक्रिया है ? कौन कौन से राज्य ऐसे हैं जो इसको करना चाहते हैं ?

श्री शाहनवाज खान : इस विषय में मैं सिर्फ इतना बताना चाहता हूँ कि पंजाब एक ऐसा सूबा है जो मजबूत कदम और हमेशा इनिशियेटिव लेने के लिए तैयार रहता है। पंजाब ने पहले कदम उठाया है। जो कुछ तजुर्बा हमें हासिल होगा उसके पेशेनजर दूसरे सूबों में भी इस तरह के कदम उठाये जायेंगे ॥

Shri Narendra Singh Mahida: May I know whether this will include only food crops or cash crops also?

Shri Shah Nawaz Khan: It will include both.

Shrimati Savitri Nigam: The hon. Minister, in his reply, stated that the Government had been intending to bring this scheme since long. I would like to know why it has taken so many years to come forward with this proposal and when we are going to have this Bill passed and the scheme introduced.

Shri Shah Nawaz Khan: This is a new venture and, therefore, we had to consider it from all aspects. Since it was a venture of very great importance, we had to consult some foreign experts and naturally it took some time.

Shri Kapur Singh: May I know whether the Government propose to

advise the State Governments or at least the Punjab Government, to integrate these insurance premia with the land revenue assessment instead of keeping them as a separate cess?

Shri Shah Nawaz Khan: The collection will be done with the land revenue.

श्री यशपाल सिंह: जब तक यह क्राप इंश्योरेंस नहीं होना तब तक क्या सरकार ने इस बात पर गौर किया है कि जिस किसान के पास 10,000 रु० का गन्ना तैयार खड़ा है उसको इस मुल्क में कोई 100 रु० भी देने के लिये तैयार नहीं है। वह कोम्पारेटिव के पास जाता है तो उससे रिभवत मांगी जाती है, अगर वह साहूकार के पास जाता है तो वह 500 रु० का रुकवा लिखवा कर उस 50 रु० देता है। सरकार ने इस चीज का क्या इलाज किया है जिससे किसान की मुसीबत कम हो सके।

श्री शाहनवाज खान: हालत इतनी खराब तो नहीं है जितनी कि मेरे मीमिस्टर दोस्त ने फरमाया है। कांफ्रेटिव सोसायटीज हैं वह देती हैं, तकाबी लोन्स मिलते हैं।

Shri Jashvant Mehta: May I know when the scheme will be put before the Cabinet for its consideration, and how long Government will take before they come forward with a Bill before this House?

Shri Shah Nawaz Khan: As I have submitted before, the proposal is before the Cabinet, and as soon as it is approved, I am sure that the hon. Minister of Parliamentary Affairs will be kind enough to see that it is introduced as early as possible.

श्री रामसेवक यादव: सभी मन्त्री महोदय ने बतलाया कि इस मामले में उनका इरादा बड़ा अच्छा है। तो मैं जानना चाहता हूँ कि जैसे कि उन्होंने फरमाया कि पंजाब में यह चीज घपनायी जा रही है, उसी तरह से क्या मन्त्रालय ने सभी राज्यों से इस बारे में जानकारी हासिल की और उनका सहयोग

मांगा। और मांगा तो विभिन्न राज्यों की क्या प्रतिक्रिया थी और किन किन राज्यों से सहयोग का आश्वासन मिला है।

श्री शाहनवाज खान: सब को लिखा गया था लेकिन सब की राय है कि पहले इसको पंजाब कर ले बाद में और जगह किया जाये।

Dr. Ranen Sen: Is it a fact that when Government were considering this scheme of crop insurance, the help of foreign experts was taken, and if so, what was the necessity which prompted Government to take the help of foreign experts when our own experts are quite competent enough?

Shri Shah Nawaz Khan: There are certain countries where they have this crop insurance scheme in operation, and naturally we wanted to benefit from their experience. The FAO is an organisation which helps countries to develop new ideas, and we get aid from the FAO.

Shri Ranga: I do not know whether the present Government and their advisers have looked into the reports that they themselves have had as a result of the investigations made by officers appointed by them specially to study the crop insurance scheme.

I would like to know whether it is not a fact that the Punjab Government themselves were thinking of this thing as an experimental measure and for that purpose they wanted legislation, and if so, how many years this Government is going to take in order to take it up as a really national scheme to be administered by all the States?

Shri Shah Nawaz Khan: As soon as Punjab has taken up this scheme and we have assessed the results, I hope we shall be able to go ahead much faster.

श्री श्रींकार लाल बेरवा: मन्त्री जी ने बतलाया है कि सबसे पहले इसे पंजाब में चलाया गया है और वहाँ पर चालू करने का इरादा है। शायद इस का कारण यह हो सकता है कि

पंजाब में नहरें हैं तो क्या नहरी इलाकों में इसको पहले चालू किया जायेगा।

श्री शाहनवाज खां : नहीं, यह कोई जरूरी नहीं है कि इस नहरी इलाकों में ही लिया जायेगा। यह तो स्टेट गवर्नमेंटों पर छोड़ दिया जायेगा कि जो जो स्टेट गवर्नमेंट चालू करना चाहें चालू कर दें।

Dr. Sarojini Mahishi: May I know whether technical advice from experts from abroad has also been sought in this matter in regard to the preparation of the national scheme of crop insurance, and if so, on what aspects such advice has been sought?

Shri Shahnawaz Khan: We sought the advice of an FAO expert, Mr. Yamauchi; he saw the pilot project and he found it quite feasible.

Shri P. R. Patel: It seems that the crop insurance scheme will take some time to come into force in our country. Till such time as that scheme comes into operation throughout the country, may I know whether Government have any scheme to compensate the cultivators for the losses that they incur due to failure of rain or any other natural calamity,

Shri Shahnawaz Khan: Whenever there is some natural calamity, some relief is given to the cultivators by way of land revenue remission and things like; that also some loans are given.

श्री गुलशन : मन्त्री महोदय ने बतलाया है कि फसल बीमा योजना के सम्बन्ध में एक बिल सदन में लाया जायेगा। तो क्या मैं जान सकता हूँ कि इस बिल को सदन में लाने के लिये कोई समय मंजूर किया गया है कि कब तक इस को लाया जायेगा।

श्री शाहनवाज खां : मैं यह पहले प्रश्न कर चुका हूँ कि इस की समरी बना कर उसको कैबिनेट के सामने रखवा गया है जब कैबिनेट उस को मंजूर कर लेगी तब पार्लियामेंटरी

अफेयर्स मिनिस्टर साहब उसे लाने की कोशिश करेंगे।

श्री गुलशन : मैंने पूछा है कि कब तक आ जायगा।

अध्यक्ष महोदय : यह नहीं बतलाया जा सकता।

Rice Procurement by Food Corporation of India

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*244. **Shri Kapur Singh:**
Shri Yashpal Singh:
Shri Solanki:
Shri P. K. Deo:
Shri Narasimha Reddy:
Dr. Ramen Sen:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Food Corporation of India has not been assigned the task of rice procurement in the next Kharif season; and

(b) if so, the reasons thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) and (b). No, Sir. During the next kharif season the Food Corporation of India will undertake direct procurement of rice partly in the States of Andhra Pradesh, Madras, Mysore, Kerala and the Union territory of Pondicherry and Karaikal.

Shri Vasudevan Nair: He said 'partly' or something like that.

The Minister of Food and Agriculture (Shri C. Subramaniam): Directly by them in parts of the States.

Shri Kapur Singh: May I know what is the approximate gap between the expected produce and the actual requirements of rice in the country, and how it is proposed to be filled?

Shri D. R. Chavan: This does not arise out of the question.

Shri Hari Vishnu Kamath: It is so for you to decide, not for the Minister.